

**Indian Assistance for Setting up of Training Institutes at Zanzibar**

\*51. SHRI JAGDISH TYTLER: Will the Minister of INDUSTRY be pleased to state:

(a) whether Zanzibar has sought Indian Assistance in setting up training institutes at Zanzibar;

(b) the details of the agreement entered into with Zanzibar regarding this matter; and (c) when this project will be started?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) The Zanzibar Minister of Industry met the Minister of Industry, Government of India on 18th August, 1981. *Inter alia*, training facilities for Zanzibar personal in Indian institutions was sought in the initial stages leading ultimately to setting up of a training institute in Zanzibar itself.

(b) No agreement was entered into in this regard.

(c) Does not arise.

**Construction of Cinema Houses in West Bengal**

\*52. SHRI ZAINUL ABEDIN:  
PROF. RUPCHAND PAL:

Will the Minister of INDUSTRY be pleased to state:

(a) whether the Government have received any letter dated 31 August, 1981 from the Finance Minister of West Bengal regarding the recognition of cinema houses for providing same concessions as are available to the small scale industries, including bank finance at concessional rates; and

(b) if so, steps taken by Government on the said letter so far?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) Yes, Sir.

(b) The Hon'ble Finance Minister of West Bengal has been informed that construction and operation of a cinema house, is not an industry and so it would not qualify for registration as a small scale industrial unit, entitling it to various facilities available to the small scale sector.

**Exodus of Refugees from Bangladesh to Tripura**

\*53. SHRI BAJU BAN RIYAN:  
SHRI T. DAMODAR REDDY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) where Government are aware that the tribals in Tripura are excited over the exodus of refugees from Bangladesh to Tripura;

(b) if so, the number of refugees and causes thereof; and

(c) the steps taken by Government in this matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b). There have been no such reports. However, it is a fact that nearly 17,245 tribals from Chittagong Hill Tracts in Bangladesh crossed over to Tripura since 27th June, 1981. According to their statements, this exodus resulted from clashes between local tribal groups and non-tribal settlers supported by some local authorities in Bangladesh.

(c) The matter was taken up with the Government of Bangladesh who have agreed to take back refugees. It is proposed to start repatriation from 25th November, 1981 onwards.

**Notification of Rules relating to Translators/Hindi Officers in Gazette of India**

\*54. SHRI T. S. NEGI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the rules relating to translators/Hindi Officers have been notified in the Gazette of India;

(b) if so, when the notification was published; and

(c) whether Government propose to issue instructions to the concerned offices/Ministries to ensure that all the posts of Hindi Translators and Hindi Officers as on the date of the publication of the notification in the Gazette of India are kept intact atleast till the formation of the cadre so that all the translators/Hindi Officers as on the date of publication of the Gazette may not face reversion for want of vacancies?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b). Recruitment Rules for Central Secretariat Official Language Services (Group 'C' posts) i.e. relating to Hindi Translators have been notified in the Gazette of India on 19-9-81. Recruitment Rules for the posts of Hindi Officer and above have not yet been finalised.

(c) Instructions have been issued that such persons as are working on deputation/ad-hoc basis against the posts being included in the Central Secretariat Official Language Service and whose services are found satisfactory, may be allowed, where necessary with the concurrence of the Union Public Service Commission, to be retained in their respective posts till the formation of the Central Secretariat Official Language Service or 31st December, 1981, whichever is earlier. They may not be reverted to their parent office/substantive posts merely because their period of deputation has expired.

#### Acquisition of Latest War Equipments by Pakistan

\*55. SHRI P. NAMGYAL:

SHRI P. RAJAGOPAL NAIDU:

Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the U.S.A. and Pakistan are reported to have reached an agreement to supply Pakistan 200 F-16 war planes besides latest models of tanks, naval warships, submarines, armoured personnel carriers, surface to air missiles, air to air

missiles, anti aircraft guns, 155 MM field guns, Mayvericks, cluster bombs, night fighting equipments etc. worth 3.6 billion dollars;

(b) if so, the details and number of such war equipments along with the expected date of delivery to that country; and

(c) what steps Government propose to take to counter Pakistan's acquisition of the latest war equipments?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) Available information indicates that negotiations on the US-Pakistan arms deal have recently been finalised. This deal is reported to include the supply of tanks, armoured personnel carriers, aircraft, helicopters, artillery, air-defence systems, anti-tank weapons, destroyers and naval missile.

(b) We have no definite information on the details and number of such equipment. It is reported that some items of equipment are to be delivered shortly, the supply of others is likely to be effected over the next five years.

(c) Government have initiated appropriate measures to ensure adequate defence preparedness. It would not be desirable to disclose details.

#### Per Capita Assistance to West Bengal

\*56. SHRI NIREN GHOSH: Will the Minister of PLANNING be pleased to state:

(a) whether Government are aware that per capita planning assistance from the Centre to West Bengal is the lowest in the country;

(b) whether Government are also aware that per capita planning assistance from the Centre to West Bengal is getting reduced year by year;

(c) is it also a fact that during the year 1981-82 per capita planning assistance from the Centre is Rs. 40 to Andhra Pradesh, Rs. 41 to Gujarat, Rs. 46 to Haryana, Rs. 37 to Karnataka, Rs. 35 to Maharashtra, Rs. 47 to